

## POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF YOGI SUNG WON (INDIA) LTD.

The details subsequent to the completion of the offer made vide Public Announcement ("PA") dated February 25, 2008 and corrigendum to PA dated April 05, 2008 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 ("Regulations") issued on behalf of Mr. Lokesh Kapoor and Mr. Palanetra Bharath (hereinafter referred as "The Acquirers") to acquire upto 13,69,160 (Thirteen Lacs Sixty Nine Thousand One Hundred & Sixty Only) fully paid equity shares of Rs. 10 each of YSWIL, representing 20% of the paid up and voting equity share capital, at a price of Rs. 5.00/- (Rupees Five Only) per fully paid up equity share, payable in cash. The Offer formalities are completed and the details are as under:

|    |                                                                                                                          |                                                                                                                                                                                                                                             |                                     |                                    |                                     |
|----|--------------------------------------------------------------------------------------------------------------------------|---------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------------|-------------------------------------|------------------------------------|-------------------------------------|
| 1  | Name of the Target Company                                                                                               | Yogi Sung Won (India) Ltd.<br>Registered Office: D - 108, Badri Kedar Apartment, Near Lal Bahadur Shastri School, VIP Road, Karelibag, Vadodara, Gujarat - 390 018. Tel.: 0265 - 3252 617 Telefax: 0265 - 2776 605.                         |                                     |                                    |                                     |
| 2  | Name of the Acquirer, including Persons Acting in Concert (PACs)                                                         | Mr. Lokesh Kapoor and Mr. Palanetra Bharath                                                                                                                                                                                                 |                                     |                                    |                                     |
| 3  | Name of the Manager to the Offer                                                                                         | Aryaman Financial Services Ltd.                                                                                                                                                                                                             |                                     |                                    |                                     |
| 4  | Name of the Registrar to the Offer                                                                                       | Sharex Dynamic (India) Pvt. Ltd.                                                                                                                                                                                                            |                                     |                                    |                                     |
| 5  | Date of Opening of the Offer                                                                                             | April 16, 2008 (Wednesday)                                                                                                                                                                                                                  |                                     |                                    |                                     |
| 6  | Date of Closure of the Offer                                                                                             | May 05, 2008 (Monday)                                                                                                                                                                                                                       |                                     |                                    |                                     |
| 7  | Details of Acquisition (All % based on Voting Capital)                                                                   | Proposed in the Offer                                                                                                                                                                                                                       |                                     | Actual                             |                                     |
| a. | Offer Price (Fully paid up)                                                                                              | Rs. 5.00/-                                                                                                                                                                                                                                  |                                     | Rs. 5.00/-                         |                                     |
| b. | Shareholding of Acquirers prior to MOU / PA                                                                              | 5,259 (00.08%)                                                                                                                                                                                                                              |                                     | 5,259 (00.08%)                     |                                     |
| c. | Shares acquired through MOU                                                                                              | 12,24,808 (17.89%)                                                                                                                                                                                                                          |                                     | 12,24,808 (17.89%)                 |                                     |
| d. | Shares acquired in the Open Offer                                                                                        | 13,69,160 (20.00%)                                                                                                                                                                                                                          |                                     | 1,00,340 (1.46%)                   |                                     |
| e. | Size of Open Offer (No of Shares * Offer price)                                                                          | Rs. 68,45,800/-                                                                                                                                                                                                                             |                                     | Rs. 5,01,700/-                     |                                     |
| f. | Shares if any acquired after PA but 7 working days prior to Closure of Offer                                             | Nil                                                                                                                                                                                                                                         |                                     | Nil                                |                                     |
| g. | Post Offer Shareholding of Acquirers including PACs, if any                                                              | 25,99,227 (37.97%)                                                                                                                                                                                                                          |                                     | 13,30,407 (19.43%)                 |                                     |
| h. | Pre and Post offer Shareholding of Public including erstwhile Promoter i.e. those who are not Parties to the Agreements. | Pre Offer<br>56,15,733<br>(82.03%)                                                                                                                                                                                                          | Post Offer<br>42,46,573<br>(62.03%) | Pre Offer<br>56,15,733<br>(82.03%) | Post Offer<br>55,15,393<br>(80.57%) |
| 8  | Date of dispatch of consideration and delay if any.                                                                      | <b>May 19, 2008 (Monday). No Delay.</b><br>No interest is due and payable in this regard.                                                                                                                                                   |                                     |                                    |                                     |
| 9  | Position of Escrow Account                                                                                               | Out of Rs. 18,00,000/- held in Escrow Account; an amount of Rs. 6,00,000/- released for payment consideration. The balance amount retained in Deposit Account, with lien in favour of Manager to the Offer, which will be released shortly. |                                     |                                    |                                     |
| 10 | Status of Investor Complaints                                                                                            | No investor complaints have been received in respect of the Offer.                                                                                                                                                                          |                                     |                                    |                                     |



### Aryaman Financial Services Ltd.

306, Mint Chambers, 45/47 Mint Road,  
Fort, Mumbai - 400 001.  
Tel: 022 - 2261 8264 / 2261 8269  
Telefax: 022 - 2263 0434  
Email: biyani@afsl.co.in /  
aryaman\_limited@rediffmail.com  
Contact Person: Mr. Deepak Biyani



### Sharex Dynamic (I) Pvt. Ltd.

Unit No. 1, Luthara Ind. Premises, Andheri  
Kurla Road, Safed Pool, Andheri (E),  
Mumbai - 400 072.  
Tel. No. 022 - 28515606/ 28515644  
Fax No. 022 - 28512885  
E-mail: sharexindia@vsnl.com  
Contact Person: Shri B. S. Baliga

#### On Behalf of Acquirers:

|                       |                                                                               |
|-----------------------|-------------------------------------------------------------------------------|
| Mr. Lokesh Kapoor     | 3/51, Juhu Sameep, Juhu Versova Link Road,<br>Andheri West, Mumbai - 400 053. |
| Mr. Palanetra Bharath | 22 A Vanasuma, III Stage, IV Block,<br>Basaveshwarnagar, Bangalore - 560 079. |

The Acquirers accept the responsibility for the information contained in this Public Announcement and also for the obligations of acquirers laid down in the SEBI (Substantial Acquisitions of Shares and Takeover) Regulations, 1997 and subsequent amendments made thereof.

Place : Mumbai  
Date : May 22, 2008

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